

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

26(ND) 2017 in
CP 124(ND) 2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: Mehar Baba Charitable Trust

SECTION OF THE COMPANIES ACT: 424

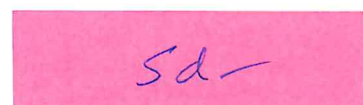
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Kheyali, Advocate			
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ORDER

A request for adjournment is made by the Ld. Counsel for the Decree Holder to ascertain amounts available in the bank accounts.

To come up on 8.1.2018.



(Ina Malhotra)
Member (J)